



KARNATAKA LOKAYUKTA

NO.LOK/ARE-10/ENQ-118/2014

M.S.Building,
Dr.B.R.Ambedkar Road,
Bangalore-560 001
Date: 26-08-2016

RECOMMENDATION

Sub: Departmental Inquiry against

Sri M.K.Srinivas Murthy, then Chief Officer, Pattan panchayath, Molakalmuru (basically KSFC) presently working as Revenue Officer, Town Municipal Council Council, Bangarpet -reg

Ref: 1) Govt. Order No. NaAE 08 DMK 2014
Dt.13-02-2014

2) Nomination Order No. LOK/INQ/14-A/
118/2014 Bangalore dt.24-02-2014 &
dt.14-03-2014

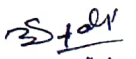
1. Govt. by order dt.13-02-2014, initiated disciplinary proceedings against one Sri M.K.Srinivasa Murthy, the then Chief Officer, Pattan panchayath, Molakalmuru (basically KSFC) presently working as Revenue Officer, Town Municipal Council, Bangarpet (herein after referred to as "DGO") and entrusted disciplinary Inquiry to this institution.

S. J. S.

2. This institution, by Nomination Order dt.24-02-2014 nominated Additional Registrar Enquires-4 to conduct departmental enquiry against the DGO. However, subsequently, the enquiry was transferred to Additional Registrar Enquiries-10 vide order dt.14-03-2014.

3. The Inquiry Officer, after completing departmental enquiry, has submitted his report dt.12-08-2016 inter-alia holding that the Disciplinary Authority has '**Proved**' the charge of mis-conduct alleged against the DGO Sri M.K.Srinivasamurthy, the then Chief Officer, Pattan Panchayath, Molakalmuru.

4. The charge alleged against the DGO was that, while he was working as Chief Officer, Pattan Panchayath, Molakalmuru, Chikkamagalur dist. illegally released amount of the Pattan Panchayath during 2008-09 for issuing an advertisement dt.01-02-2008 calling for tenders for supply of water, street light etc., in a local news paper of Respondent No.2 by name 'Prakash Voice' which was not widely circulated in the area or the region. Thereby, the DGO-1 has illegally released Rs.14,000/- in favour of DGO-2 and



committed mis-conduct within the meaning of Rule 3(1) (i) to (iii) of K.C.S. (Conduct) Rules 1966.

5. The Disciplinary Authority, to prove the charge, has examined Complainant as PW-1, DGO got himself examined as DW-1. The Enquiry Officer has found that he DGO has released Rs.14,000/- for the purpose of publication of tender notification in the news paper called 'Prakash Voice' belonging to Respondent No.2 in the complaint. It is also proved that the said news paper was not widely circulated and it is not effective calling for tender by publication. The Inquiry Officer has found that the DGO has failed to publish tender notification in news paper having wide circulation, thereby has mis-utilised Rs.14,000/- towards publication.

5. Having regard to the findings of the Inquiry Officer and also having regard to the nature and gravity of misconduct alleged against DGO, it is hereby recommended to the Govt. that the **DGO Sri M.K.Srinivas Murthy, be punished with penalty of denial of one annual increment for a period of five years without cumulative effect in exercise of power U/R 8(iii) of K.C.S.(CC&A) Rules 1957**

S. H. C.

and also recovery of Rs.14,000/- with interest be made from the DGO Sri M.K.Srinivas Murthy, then Chief Officer, Pattan Panchayath, Molakalmuru, U/R 8(iv) of K.C.S. (CC&A) Rules 1957.

Action taken in the matter is to be intimated to this Authority.

Connected records are enclosed here with.

S.M. 26.8.16.
(JUSTICE SUBHASH B ADI)
UPALOKAYUKTA
STATE OF KARNATAKA

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KARNATAKA LOKAYUKTA

No. Lok/ARE-10/Enq-118/2014

M.S.Building
Dr. B.R.Ambedkar Road
Bangalore-560 001
Date: 12.8.2016

NOTE

Sub: Departmental Enquiry against Sri. M.K. Srinivas Murthy, the then Chief Officer, Pattan Panchayath, Molakalmuru (basically KSFC), presently working as Revenue Officer, Town Municipal Council, Bangarapete-reg.,

- Ref:** 1. Report u/s 12(3) of the K.L Act, 1984 in Compt/Uplok/BD/652/2008/DRE-5 dt. 6.12.2013
2. Govt. Order No. NaAE 08 DMK 2014 dt. 13.2.2014
3. Nomination order No. Lok/INQ/14-A/118/2014 Bangalore dt. 24.2.2014 of Hon'ble Upalokayukta-2
4. Nomination Order by Hon'ble Upalokayukta, dt. 14.3.2014

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With reference to the subject and reference cited above, original enquiry report in sealed cover and connected original records as below, are forwarded for kind perusal and needful.

INDEX

File No.	Particulars	Pages
File No.I	Order Sheet File - original	1-12 ✓
File No.II	Report u/s 12(3) of the K.L Act, dt. 6.12.2013-original xerox	1-3 ✓
	Government Order dt. 13.2.2014 -original xerox	4-5 ✓
	Nomination Order dt.24.2.2014 - Original xerox	6-7 ✓
	Letter dt. 26.4.2014 of Police Inspector, Karnataka Lokayukta, Kolar -original	8 ✓
	Served articles of charge dt. 19.4.14 - original	9-12 ✓
	First oral statement of DGO-original	13 ✓
	Written statement of DGO - original	14 ✓
	Second oral statement of DGO-original	15 ✓
	Questionnaire-original	16-17 ✓
	Written brief of presenting officer-original	18-20 ✓
	Written arguments of DGO -original	21-25 ✓
File No.III	<u>LIST OF WITNESSES EXAMINED ON BEHALF OF DISCIPLINARY AUTHORITY:</u>	

	PW-1 :- Sri. S. T. Chandranna -original	1-3 ✓
	LIST OF WITNESSES EXAMINED ON BEHALF OF THE DEFENCE:	
	DW-1:- Sri. Srinivasamurthy -original	4-6 ✓
File No. IV "Exhibits" File	LIST OF EXHIBITS MARKED ON BEHALF OF DISCIPLINARY AUTHORITY	
P series	Ex.P-1 : Form No. I-original	1-2 ✓
	Ex.P-2 : Form No. II-original	3 ✓
	Ex.P-3 : Complaint-xerox	4 ✓
	Ex.P-4 : DGO letter dt. 28.3.08-xerox	5 ✓
	Ex P-5 : Tender details-xerox	6-7 ✓
	Ex.P-6 : Paper publication-xerox	8-9 ✓
	Ex P 7 : Paper publication-xerox	10 ✓
	Ex P 8 : Cheque copy-xerox	11 ✓
	Ex P 9 : Receipt -xerox	12 ✓
	Ex P 10 : Receipt-xerox	13 ✓
	Ex P 11 : Acknowledgment-xerox	14 ✓
	Ex P 12 : Rejoinder-original	15-19 ✓
	LIST OF EXHIBITS MARKED ON BEHALF OF DGO:	
	Ex.D-1 : Cheque record siip-certified copy	20

Receipt of the above report and original records may kindly be acknowledged.

D.O.R. of DGO: 31.8.2023

Amr 12/8
Additional Registrar Enquiries-10
Karnataka Lokayukta, Bangalore

Submitted to:

The Hon'ble Upalokayukta -II,
Karnataka Lokayukta,
Bangalore.

Sent for xerox on 19.08.2016
original copies verified on 23.08.2016
50 x copies verified on 24.08.2016.

*Pd ① sealed Cover with connected records
as per index. P 20/8/16.*